

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 07/09/2017

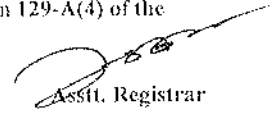
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. C/A/70855/2017-CU[DB] dated 04/09/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 129-A(4) of the Customs Act, 1962.



Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	C/70456/2017	Commissioner CUSTOMS Central EXCISE and SERVICE TAX- Noida C-56/42...SECTOR 62, NOIDA, UTTAR PRADESH 201307

Name and Address of Respondent

2	Pacific International 701/3, Shivaji Road, behind Azad Market,, DELHI ,DELHI 110006
---	---

Copy To

3 Advocate(s) / Consultant(s):

**Harish Kohli
1667, Outram Lines,
G.T.B Nagar,
Delhi
110009**

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyaram Street, T. Nagar, Chennai-17

8 Taxman Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad -- 38

12 The ICAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R.

15 Office Copy

16 Guard File



Asstt. Registrar

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH: ALLAHABAD**

DIVISION BENCH

Appeal No. C/70456/2017-CU(DB)

Dated of Hearing/decision: 04/9/2017

[Arising out of Order-in-Appeal No. NOI-CUSTOM-000-APP-011-17-18 dated 07/04/2017 passed by the Commissioner (Appeals) Customs & Central Excise, Meerut-II, NOIDA]

C.C. & C.E. & S.T.-Noida

Appellant

Vs.

Pacific International

Respondent

Appearance:

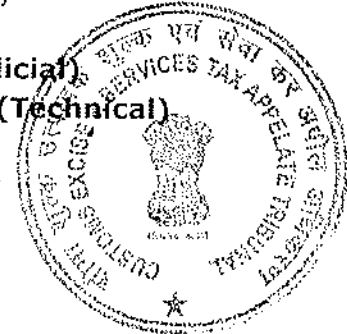
Present for the Appellant: Shri Pawan Kumar Singh, (Superintendent) A.R.

Present for the Respondent: Shri Harish Kohli (Advocate)

**Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)
Hon'ble Shri Anil G. Shakkarwar, Member (Technical)**

Final Order No. 70855/2017

Per: Anil Choudhary



Heard the Party's. The Appeal is dismissed under the litigation policy.

(Dictated and pronounced in the open Court)

-Sd/-

(ANIL G. SHAKKARWAR)

Member (TECHNICAL)

-Sd/-

(ANIL CHOUDHARY)

Member (JUDICIAL)

(K. Gupta)

सहायक पंजीकर/Asstt. Registrar
सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर
अपील अधिकरण (C.E.S.T.A.T.)
35, एम. जी. मार्ग, इलाहाबाद-211001
35, M. G. MARG, ALLAHABAD-211001